

GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF JUSTICE
RAJYA SABHA
UNSTARRED QUESTION NO. 2029
ANSWERED ON 12/12/2024

PENDING CASES IN DISTRICT COURTS AND HIGH COURTS

2029. SHRI NEERAJ SHEKHAR:

Will the Minister of LAW AND JUSTICE be pleased to state:-

- (a) the details of civil and criminal cases pending for more than 40 years respectively in various district courts and High Courts, State-wise;
- (b) the details of civil and criminal cases pending for more than 30 years respectively in various district courts and High Courts, State-wise; and
- (c) the details of civil and criminal cases pending for more than 20 years respectively in various district courts and High Courts, State-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS

(SHRI ARJUN RAM MEGHWAL)

(a) to (c): The details of civil and criminal cases pending for more than 40, 30 and 20 years in District and Subordinate Courts and High Courts are at *Annexure-I* & *Annexure-II* respectively.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA UNSTARRED QUESTION NO. 2029 FOR ANSWER ON 12.12.2024 REGARDING 'PENDING CASES IN DISTRICT COURTS AND HIGH COURTS'.

Cases pending in District and Subordinate courts for more than 40, 30 and 20 years as on 06.12.2024

S No.	State/UTs	Cases pending for more than 40 years		Cases pending for more than 30 years		Cases pending for more than 20 years	
		Civil Cases	Criminal Cases	Civil Cases	Criminal Cases	Civil Cases	Criminal Cases
1	Andaman and Nicobar	-	-	0	5	16	69
2	Andhra Pradesh	2	18	26	38	288	277
3	Arunachal Pradesh	-	-	1	6	1	298
4	Assam	7	0	19	4	113	90
5	Bihar	679	701	3749	5603	17120	82115
6	Chandigarh	-	-	1	1	6	3
7	Chhattisgarh	2	0	5	1	41	21
8	Dadar & Nagar Haveli and Daman and Diu	-	-	0	2	1	13
9	Delhi	14	0	87	10	430	317
10	Goa	43	0	224	24	717	35
11	Gujarat	9	1	191	408	2657	7894
12	Haryana	3	0	12	2	31	12
13	Himachal Pradesh	0	1	1	1	32	6
14	Jammu and Kashmir	3	0	21	4	269	99
15	Jharkhand	12	19	68	84	524	477
16	Karnataka	17	0	135	10	1369	787
17	Kerala	17	1	100	10	475	129
18	Ladakh	-	-	-	-	-	-
19	Lakshadweep	-	-	-	-	2	0
20	Madhya Pradesh	7	1	44	8	375	227
21	Maharashtra	361	1431	1979	19357	11176	66561
22	Manipur	0	5	1	21	15	29
23	Meghalaya	4	4	13	29	73	133
24	Mizoram	-	-	-	-	-	-
25	Nagaland	-	-	-	-	1	0

26	Orissa	10	52	219	2562	2300	30441
27	Puducherry	1	0	2	0	37	20
28	Punjab	1	0	8	0	54	24
29	Rajasthan	54	1	244	16	1733	1133
30	Sikkim	-	-	-	-	-	-
31	Tamil Nadu	25	4	174	95	1517	1581
32	Telangana	1	4	18	63	771	350
33	Tripura	1	20	2	70	8	236
34	Uttar Pradesh	2607	392	16148	17760	66062	203726
35	Uttarakhand	1	0	1	0	47	34
36	West Bengal	644	3340	3197	13747	13844	69922

Source: - National Judicial Data Grid (NJDG).

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Cases pending in High Courts for more than 40, 30 and 20 years as on 06.12.2024

Sl. No.	Name of High Court	Cases pending for more than 40 years		Cases pending for more than 30 years		Cases pending for more than 20 years	
		Civil Cases	Criminal Cases	Civil Cases	Criminal Cases	Civil Cases	Criminal Cases
1.	Allahabad High Court	8610	442	30843	4489	71092	22057
2.	Bombay High Court	6	0	1034	9	38179	2215
3.	Calcutta High Court	5541	31	12785	940	31124	2828
4.	Gauhati High Court	-	-	-	-	18	2
5.	High Court for State of Telangana	131	0	1593	594	4294	767
6.	High Court of Andhra Pradesh	106	0	976	388	5103	478
7.	High Court Of Chhattisgarh	-	-	2	0	62	116
8.	High Court of Delhi	-	-	-	-	269	351
9.	High Court of Gujarat	3	0	32	0	406	826
10.	High Court of Himachal Pradesh	-	-	1	0	46	0
11.	High Court of Jammu & Kashmir and Ladakh	1	0	3	0	232	17
12.	High Court of Jharkhand	-	-	44	6	482	1431
13.	High Court of Karnataka	1	0	21	0	242	4
14.	High Court of Kerala	-	-	9	0	1127	148
15.	High Court of Madhya Pradesh	6	0	9	0	3157	8877
16.	High Court of Manipur	-	-	-	-	-	-
17.	High Court of Meghalaya	-	-	-	-	-	-
18.	Orissa High Court	36	0	261	45	2659	2039
19.	High Court of Punjab and Haryana	27	0	483	8	16818	1018
20.	High Court Of Rajasthan	8	2	259	649	9452	11380
21.	High Court of Sikkim	-	-	-	-	-	-
22.	High Court of Tripura	-	-	-	-	-	-
23.	High Court of Uttarakhand	-	-	-	-	539	116
24.	Madras High Court	142	0	1197	2	39517	1013
25.	Patna High Court	867	0	2986	14	5335	3247

Source: National Judicial Data Grid (NJDG)